(2)

NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER

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PETITION NUMBER

: TCP/193/2016

NAME OF THE PETITIONER(S)

: Subbaraj Srinivasan

NAME OF THE RESPONDENT(S)

: M/s Lotus Real Promoter Private Limited & 6 others

UNDER SECTION

: 397/398 of CA 1956 and 58/59 of CA 2013

S.No.	Name (in Capital)	Represented by	Signature
\	SHREDUIT	R1&R5	Skrewih
2.	Nancen Kuman Murther	for letitioner	

ORDER

Counsels for both the parties are present. Counsel for the Petitioner filed the rejoinder; copy of which is given to the other side. Matter is posted for arguments. Put up on **06.11.2017 at 10.30 A.M.**

MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)